

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 201
IB-258/ND/2021**

**IN THE MATTER OF:
PNB Housing Finance Ltd.**

...PETITIONER

Vs.

Ms. Sangita Arora

...RESPONDENT

**Section
Under Section 95(1) of IBC**

**Order delivered on 09.06.2021
(Virtual Hearing)**

**Coram:
DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI, NARENDER KUMAR BHOLA, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner

**:Mr. V. D'Costa, Ms Astha Ojha
and Ms. Gauri Goel, Advocates.**

For the Respondent

**:Mr. Alok Dhir, Ms.Varsha
Banerjee, Mr. Mukund Rawat and
Mr.Kanishk Khetan Advocates.**

ORDER

Heard the submissions made by the learned counsel for the petitioner. Liberty is granted to the petitioner to withdraw this petition and refile the petition with appropriate documents and proper reliefs. The present petition is **dismissed as withdrawn.**

-Sd-

**(Narender Kumar Bhola)
Member (T)**

-Sd-

**(P.S.N. Prasad)
Member (J)**